

State	Total Apprehensions	Handed over to the Government of Bangladesh/. Pushed Back	
WEST BENGAL	1991	58200	53102
	1992 (Upto February, 1992)	5416	4981

(b) and (c). Interception of illegal migrants along the international border in these States has shown some increase during the last few months. Socio-economic and political conditions as also the porous nature of the border are the main reasons responsible for the influx of Bangladeshi nationals into India.

(d) and (e). The measures taken to prevent infiltration and to detect the illegal entrants include strengthening of the surveillance of the border, construction of roads along the border and fencing in sensitive stretches, setting up of units of Police force in affected States adjoining Bangladesh border for detecting illegal migrants, advising the State Governments and Union Territory Administrations to enforce provisions of the Foreigners Act, 1946 and to launch a special drive to detect and deport illegal migrants.

(f) and (g). Border Security Force is already deployed on Indo-Bangladesh border for checking infiltration.

[English]

Subsidy on Agricultural Inputs

*233. DR. LAXMINARAYAN
PANDEYA:
DR. A.K. PATEL:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government have con-

ducted any study to assess the actual benefit to the farmers from the subsidy given by the Government on various agricultural inputs;

(b) if so, the outcome thereof; and

(c) the steps taken to ensure maximum benefits reaching the farmers?

THE MINISTER OF AGRICULTURE (DR. BALARAM JAKHAR): (a) to (c). No, Sir. No studies have been conducted to assess the actual benefit to the farmers from the subsidy given. There are a number of studies in respect of certain programmes which have a subsidy component. The shortcomings pointed out in these studies are circulated to the State Governments etc. and efforts are made to improve the efficiency of these programmes.

Cashew Cultivation

*234. SHRI P.C. THOMAS:
SHRI K. MURALEEDHARAN:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government propose to set up a Cashew Development Board for development of cashew cultivation;

(b) if so, the details thereof;

(c) the steps taken to provide remunerative price to cashew growers;

(d) whether the Government also propose to set up a cashew mango processing unit with the assistance of NABARD; and

(e) if so, the details thereof?

THE MINISTER OF AGRICULTURE (DR. BALARAM JAKHAR): (a) and (b). The proposal to set up a Board for the development of cashew cultivation is at a preliminary stage.

(c) The Government of India implements the Market Intervention Scheme on the specific request of the State Governments when distress sale by farmers is apprehended. No such request has been received from any State in the case of cashew. The Government of Kerala under the Kerala Raw-Cashewnut (Procurement and Distribution) Act 1981, procures raw cashewnut at remunerative prices from cashew growers.

(d) No, Sir.

(e) Question does not arise.

[*Translation*]

Production of Petroleum Products

*235. SHRI RAMKRISHNA
KUSMARIA:
SHRI BALRAJ PASSI:

Will the Minister of PETROLUM AND NATURAL GAS be pleased to state:

(a) whether he had any discussions with the representatives of the Asian Development Bank in January, 1992;

(b) if so, the outcome thereof;

(c) whether any fund is being provided by the Asian Development Bank for encouraging production of petroleum products; and

(d) if so, the details thereof?

MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) to (d). Two loan Agreements with the Asian Development Bank have been signed in 1991 - one of US \$267 million for development of the Gandhar field and the other of US \$ 250 million for promoting accelerated exploration and development of domestic hydrocarbon resources.

In January 1992, general discussions were held with some representatives of the Asian Development Bank.

Organisation of Seminars

*236. SHRIVILASRAO NAGNATHRAO GUNDEWAR: Will the Minister of WELFARE be pleased to state:

(a) the details off seminars organised directly and indirectly by his Ministry during 1991;

(b) the topics discussed in those seminar and the outcome thereof; and

(c) the expenditure incurred thereon?

MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) to (c). A Statement is accached.